

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 185 of 2002

Allahabad this the 22nd day of February, 2002

Hon'ble Mr.C.S. Chadha, Member (A)
Hon'ble Mr.A.K. Bhatnagar, Member (J)

Nathenial David, aged about 63 years, Son of Shri G.D. David resident of 423/1 C.P. Mission Compound, Jhansi.

Applicant

By Advocate Shri R.K. Nigam

Versus

1. Union of India through General Manager, Central Railway, Mumbai CST.
2. Chief Workshop Manager, Central Railway Workshop, Jhansi.
3. Sri Ramesh Shanker, Son of Shri Nathur Ram, Grade I C&W Fitter C/o Chiew Workshop Manager, Central Railway, Jhansi.

Respondents

By Advocate Shri K.P. Singh

O R D E R (Oral)

By Hon'ble Mr.C.S. Chadha, Member (A)

The case relates to granting of seniority w.e.f. 1978 because his juniors were regularised from that date. We find that the applicant was superannuated from his job on 31.08.1996 and filed his representation for the first time on 16.10.2001, i.e. several years after retirement. Counsel for the applicant also claims that he filed an application dated 13.07.97, which the counsel for the respondents points out that the same

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has never been received by the department. There is no receipt of department at all on the letter (annexure A-4). Even if such a letter has been received, the claim was highly time barred. The cause of action arose some time in the year 1978 and for the first time he , according to his own admission, has filed an application in the year 1997. The case is highly time barred and not worth admission. The O.A. is rejected at admission stage. No costs.

Bohra

Am
Member (J)

Member (A)

/M.M./